

## THE SCHEDULE

(See section 6)

*[Properties vested in Trustees at commencement of Act]*

### PART I—IMMOVABLE PROPERTIES

1. The piece of land known as the Jallianwala Bagh, Amritsar, measuring 49 kanals 17 marlas, that is to say,  $6\frac{37}{160}$  acres or thereabouts.

2. Two pieces of land, one measuring  $49\frac{1}{2}$  by 31 feet or thereabouts and the other 35 by  $9\frac{1}{4}$  yards on the east and by 8 yards on the west or thereabouts, and conveyed to the then Trustees of the Memorial by a deed of sale, registered on the 20th September, 1920 as No. 5960, Bahi No.1, Volume No.1572, pages 19 to 46 of the office of the Registrar, Amritsar.

3. All the buildings and other structures standing on the lands referred to in items 1 and 2 above.

### PART II—MOVABLE PROPERTIES

| Item No. | Description of investments   | Amount            |    |    |
|----------|--|-------------------|----|----|
|          |  | Rs.               | A. | P. |
| 1.       | Government of Madras, 3% loan, 1952, No. D.H. 000034 . . . .   | 25,000            | 0  | 0  |
| 2.       | Government of Madras, 3% loan, 1952, No. D.H. 000035 . . . .   | 25,000            | 0  | 0  |
| 3.       | Fixed Deposit in the Central Bank of India Ltd., Amritsar . . . .                                    | 1,10,000          | 0  | 0  |
| 4.       | Interest accrued on Item 3 upto 14th November, 1950 . . . .  | 2,750             | 0  | 0  |
| 5.       | In current account in the Central Bank of India Ltd., Amritsar .                                     | 6,586             | 1  | 1  |
| 6.       | Government of Utter Pradesh loan, 1960, purchased through the Punjab National Bank, Amritsar . . . . | 49,675            | 1  | 4  |
| 7.       | Amount placed in sundries in the Punjab National Bank, Amritsar                                      | 4,700             | 12 | 8  |
| 8.       | Fixed Deposit in the Bank of Nagpur Ltd., Wardah, under receipt No. 00518 . . . .                    | 1,13,270          | 5  | 6  |
| 9.       | Interest Item 8 above . . . .  | 3,681             | 4  | 0  |
| 10.      | Fixed Deposit in the Bank of Nagpur, Ltd., Wardah, under receipt No. 00519 . . . .                   | 40,336            | 13 | 0  |
| 11.      | Interest on Item 10 above . . . .  | 1,310             | 14 | 0  |
| 12.      | In current account with Messrs. Bachharaj and Co., Ltd., Bombay                                      | 9,573             | 6  | 0  |
| 13.      | Cash in hand on 24th November, 1950 . . . .  | 1,872             | 9  | 9  |
| 14.      | Moneys due from Government by way of refund of excess income-tax . . . .                             | Amount not known. |    |    |